



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.05.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 09.05.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 224 of 2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2023 & 6919 of 2024 Part Heard	Ghanashyam Misra & Sons Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd.	Mahesh Agarwal	Arjun Krishnan Ankur Singh-R1 Pranav Sachdeva Pranav Sachdeva-R2
2.	Comp. App. (AT) (Ins) No. 1054 of 2021 & I.A. No. 2793, 2794, 2795 of 2021	Wadhawan Global Capital Ltd. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Shivam	Liz Mathew-R1 Raunak Dhillon Subhankar Jain-R2 Aayush Mitruka Ketan Gaur-R3
3.	Comp. App. (AT) (Ins) No. 1491 of 2022 & I.A. No. 4716, 4718, 4720 of 2022 (With Defects)	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd. With	Divyansh Rai	Abhishek Anand

4.	Comp. App. (AT) (Ins) No. 1490 of 2022 & I.A. No. 4709, 4714, 4715 of 2022 (With Defects)	Rishi Kapoor Vs. Anand Sonbhadra	Divyansh Rai	Abhishek Anand Mohak Sharma Sajal Jain-R1
5.	Comp. App. (AT) (Ins) No. 1418 of 2023 & I.A. No. 5074, 5075, 5076 of 2023	Unitech Machines Karamchari Sangh Through Its Secretary Sh. Anil Kumar. Vs. Shri Vivek Raheja Resolution Professional of Unitech Machines Ltd. & Anr.	Swarnendu Chatterjee	Abhishek Anand Lubhanshi Rai
6.	Comp. App. (AT) (Ins) No. 1581 of 2023 & I.A. No. 1020 of 2024 & 2653 of 2025	Uttar Pradesh Housing and Development Board Vs. K.S.N Buildwell Pvt. Ltd. & Anr.	Ritesh Agrawal	Adhish Srivastava Aryan Srivastava
7.	Comp. App. (AT) (Ins) No. 2040 of 2024 & I.A. No. 8707 of 2024	Ganesh Ashok Nanaware Vs. Manomay Ventures Pvt. Ltd. & Anr.	Kumar Anurag Singh	Rohit Gupta
8.	Comp. App. (AT) (Ins) No. 2264 of 2024 & I.A. No. 2231 of 2025	Renu Lalit Agarwal Suspended Director of as Infracon Pvt. Ltd. Vs. Small Industries Development Bank of India & Anr.	Sharvil P. Majmudar	Amit Dayal-R1
9.	Comp. App. (AT) No. 78 of 2023 & I.A. No. 2179, 2180, 2181 of 2023 (With Defects)	Naresh Kumar Vs. National Financial Reporting Authority (NFRA)	Shantanu Singh	Farheen Penwale Vivek Gurnani Vivek Gaurav

10.	Comp. App. (AT) No. 93 of 2023 & I.A. No. 2422, 2423 of 2023	CA Pankaj Kumar Partner SVP & Associates Vs. National Financial Reporting Authority (NFRA) With	Tushar Sharma	Farheen Penwale Vivek Gurnani Vivek Gaurav
11.	Comp. App. (AT) No. 12 of 2024	CA Apoorve Bansal Vs. National Financial Reporting Authority (NFRA)	Tushar Sharma	Zoheb Hossain Vivek Gurnani Radhika Puri Abhindra Maheshwari Karan Gandhi
12.	Competition App. (AT) No. 07 of 2021 & I.A. No. 5750 of 2024	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	M M Sharma	Swaroop George-R4 Nidhi Raj Bindra-R8 Rahul Gajera-R13 J.C. Patel-R16 & R18 Ramesh Kr. Chowdhary-R17

By order of Hon'ble Chairperson
-Sd/-
Registrar